

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5791  
ANSWERED ON:11.05.2012  
DEATHS DUE TO STERILIZATION  
Meghwal Shri Arjun Ram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether most of the time only women participate in sterilization programme of the Family Welfare Department;
- (b) if so, the male and female ratio of sterilization cases during the last three years and the current year, State/UT-wise;
- (c) the total number of persons who died after sterilization under the family planning programme during each of the last three years and the current year, State/UTwise;
- (d) whether the Government has made any provision to provide financial assistance to the next of kin/dependents of the deceased died due to sterilization; and
- (e) if so, the details thereof alongwith the payments made or financial assistance provided in the said cases by the Government during the last three years and the current year year-wise and State/UTwise?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): The female sterilizations have been higher than the male sterilizations as can be seen from the ratio of sterilized men to sterilized women during 2009-10, 2010-11 and 2011-12 given at Annexure- I.

(c) to (e): The Government has been implementing the Family Planning Insurance Scheme since 2005 to take care of the cases of failure of sterilization, medical complications or death resulting from sterilization and also to provide indemnity cover to the doctor / health facility performing sterilization procedure. As per the insurance policy applicable for the year 2012, the amount admissible to the next of kin / dependents in case of sterilization death is as under:

Coverage    Limit ( in Rs)

Death following sterilization 2 lakh  
in hospital or within 7 days  
from the date of discharge  
from the hospital.

Death following sterilization 50,000  
within 8-30 days from the date  
of discharge from the hospital

A statement giving number of claims reported for deaths, number of claims paid and the amount of claims paid under the scheme is given at Annexure II.